

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

10. I.A. 1709/2024  
IN  
C.P. (IB)/54(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: R H Petroleum Private Limited  
VS  
MS Tag Offshore Ltd

**Appearance:**

For the Liquidator: Adv. Dhruvad Vaghani, Adv. Rishabh Sethi i/b LEx  
Aeterna Practices for the Applicant

SECTION 9 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**I.A. 1709/2024**

1. The above Application has been filed by Liquidator to take on record the 18<sup>th</sup> progress report for the quarter ended on 31.12.2023.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)